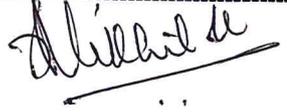


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 125/BB/ 2017	-	For compliance of office objections raised by Registry	Rule-6 of IB	Next Radio Ltd. Vs Samruddhi Realty Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	NIKHIL.K 98453 37316	PETITIONER	

Counsel for petitioner is present. Registry has verified the compliance memo. Notice to go to the corporate debtor. Therefore, issue notice to the corporate debtor.

Registry to prepare notice. Counsel to collect the same and serve it on the corporate debtor and file proof of service. The petitioner has not suggested the name of IRP to be appointed in this case. Petitioner to take steps in the mean time.

List it on 20.02.2018.

  
MEMBER (T)

  
MEMBER (J)